

Annexure – 7

Name of the corporate debtor: Guntur Multipackaging Industries Private Limited

(under Corporate Insolvency Resolution Process)

CIN NO. : U74999AP2017PTC106455

CP (IB) No. 215/9/AMR/2019

List of creditors as on: 10/03/2022

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No | Details of claimant | | Details of claims received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|--------|---------------------|----------------|----------------------------|----------------|---------------------------|----------------------------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Whether related party? | % of voting share in committee, if applicable | | | | | |
| 1 | GST | Andhra Pradesh | 24/12/2021 | 40,94,055 | 0 | Levy of tax on provisional basis | No | 0 | 0 | 0 | 40,94,055 | 0 | |
| 2 | | | | | | | | | | | | | |
| 3 | | | | | | | | | | | | | |
| | | | | 40,94,055 | 0 | | No | 0 | 0 | 0 | 40,94,055 | 0 | |

Note : 1. Books of accounts of the CD were not made available and hence, the claim was admitted provisionally based on the documents viz., Account Statement, GST returns, Invoices, Bank Statement etc.

2. A claim for arrears of tax of Rs. 40,94,055/- was made by Assistant Commissioner (ST), Vuyyuru Circle, Andhra Pradesh by issuing notice of demand vide DRC-07 & ASMT-10. The assessment of GST Liability is based on provisional / best judgement assessment as on the commencement of CIRP viz., November 8, 2021.